

**C. A. T. Bench, JAIPUR**

Date of Order	Orders
15.12.94	<p>MA 659/94 in OA 501/94</p> <p>Mr. C.B. Sharma - Counsel for the applicant Mr. K.N. Shrimal - Counsel for the respondents.</p> <p>The OA has already been decided. This MA is dismissed as having become infructuous. The MA is disposed of accordingly.</p> <p>(O.P. SHARMA) MEMBER(A)</p> <p>(GOPAL KRISHNA) MEMBER(JP)</p>